

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No.525/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Basant Kumar Berlia-Versus-Registrar of Companies, W B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MAMTA BINANI, Pr. CS } Petitioners } Kiran Sharma  
2. KIRAN SHARMA, Pr. CS } } 08/01/2018

**ORDER**

Ld. Counsel for the appellant is present.

Heard. Reserved for order.

sd  
(Jinan K.R.)  
Member (J)

sd  
(V.P.Singh)  
Member (J)